

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.54/(MAH)/2016  
CA No.

CORAM:

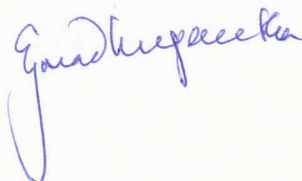
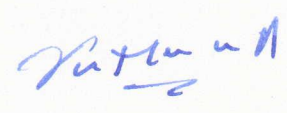
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE PARTIES: Fluidda NV.

V/s.  
M/s. Fluidda India Imaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	Mr. MADHUPREETHA ELANGO 1/6 M/s. WADIA GHANDY & CO	Advocate for PETITIONER	
2)	Vincent Jugtap 1/6 Nirvanan Jugtap & co	Advocate for resp No 283	

Order

**C.P. No. 54/397-398/CLB/MAH/2016**

1. Ld. Counsels from both the sides are present.
2. From side of the Petitioner copies of the correspondence made with bank is placed on record and asking for last opportunity so that the relevant information can be obtained from the bank.
3. Considering the circumstances matter is adjourned.
4. By consent of both the sides, next date of hearing is fixed on 27.10.2016
5. Date is duly communicated to both the sides.

Dated: 26.09.2016

Sd/-

Shri M.K. Shrawat  
Member (Judicial)